

steadily increasing from 2 million tons to 2.4 million tons of groundnut seeds.

**Shri Mohiuddin:** With reference to part (c) of the question, may I ask that in view of the increasing number of jet planes whether Government is taking any action for producing refined castor oil of that grade and quality which is required for jet planes?

**Shri Manubhai Shah:** That stage has not yet come. We are certainly producing castor oil and the refined oil of our refineries are being used for what is called the chemical and plastic industry based on castor oil as well as the castor oil required for lubricating motor vehicles and vehicular parts.

#### Jute Goods

\*1250. **Shri Bishwanath Roy:** Will the Minister of Commerce and Industry be pleased to state whether India has got a demand of jute goods from any country where these were not supplied before?

**The Minister of Commerce (Shri Kanungo):** Since 1954 there has been demand for jute goods from four countries which did not take any such goods before, namely, British Cameroons, Faroe Islands, South Korea and the U.S.S.R.

**Shri Bishwanath Roy:** May I know the value of the goods exported to these countries till now?

**Shri Kanungo:** It was not very much in 1956. I suppose, to British Cameroons, it was 8 tons, to Faroe Islands, 15 tons, to South Korea, 19 tons and to USSR 13,706 tons.

**Shri Bishwanath Roy:** May I know the value?

**Shri Kanungo:** I have not got the value.

**Shri R. Ramanathan Chettiar:** How much of jute goods earn foreign exchange and out of that how much do we earn by way of dollars?

**Shri Kanungo:** The total exports of jute goods was 868,400 tons to all destinations. I have not got the break-up for various currencies. I will answer if a specific question is put.

**Shri S. M. Banerjee:** May I know whether production of jute goods in India has fallen down with the closure of certain jute mills and, if so, what action is being taken to step up production?

**Shri Kanungo:** The total export demand has dropped a little bit and, therefore, the production has also dropped. There have been closures of 4 mills and the Government of Bengal is investigating into the matter.

**Shri Ranga:** What is the latest position of our exports to USSR and at what price do we sell; whether it is at foreign parity price, or a bit higher or lower?

**Shri Kanungo:** The USSR have just come into the market, only in 1956. Their demands have increased in 1957. I have not got the prices with me.

श्री विभूती मिश्र : मैं जानना चाहता हूँ कि किस देश गुड़स जो बाहर भेजा जाता है उसकी भारतीय रुपयों में कितना कीमत है ?

**Shri Kanungo:** I said in reply to an earlier question. I have not got it.

#### Central Aid to States

\*1251. **Shri Sarju Pandey:** Will the Minister of Planning be pleased to state:

(a) the amount of money to be provided to each State during five years by the Centre for implementation of the schemes under the Second Five Year Plan;

(b) whether the Government of Uttar Pradesh have demanded more money to implement the schemes; and

(c) if so, the amount asked for?

**The Parliamentary Secretary to the Minister of Labour Employment and Planning (Shri L. N. Mishra):** (a) The amount of Central assistance towards State Plans is determined from year to year and not for the five year period as a whole,

(b) and (c) It is not possible to give this information as on details of central assistance for implementing various programmes there is great deal of correspondence between the Central Government and the States. Wherever necessary, outstanding questions are settled by discussion.

**श्री सूरज ठा** श्री सम्पूर्णानन्द का स्टेटमट माननीय मंत्री ने देखा है या नहीं जिसमें उन्होंने यह कहा था कि सेंटर को सरकार पूरा पैसा नहीं द रही है इस लिय हम दूसरा पंचवर्षीय याजना का कार्यक्रम पूरा नहीं कर सकते ?

**श्री ला० ना० मिश्र** हमने उस बयान का कुछ दिन पहले देखा था। उसमें यह तो नहीं कहा गया है कि सेंट्रल सरकार मदद नहीं री है। सन् १९५७-५८ की उ० प्रदश की याजना ५२ करोड़ की है और उमम केंद्र को ३२ ५ करोड़ देना है और उसे देना जो वचन दिया गया है वह पूरा किया जायगा।

**Shri Nagi Reddy.** May I know whether it is a fact that the allotment to the Andhra for industries and transport is less than 2 per cent of the total estimated expenditure of the Five Year Plan?

**Shri L. N. Mishra:** How does it arise from this question?

**Shrimati Tarkeshwari Sinha:** May I know how much aid was given in the shape of grants and loans to different State Governments and how much of that amount was not spent by the State Governments?

**Shri L. N. Mishra:** That is a general question and I am not in a position to

state about State Governments at this moment

**Shrimati Tarkeshwari Sinha:** The hon Minister said that the amounts are determined from year to year. One year of the Second Plan Period has passed. May I know what amount was given in the shape of loans and grants and what amount has not been spent?

**Shri Nagi Reddy:** Just now the Parliamentary Secretary said that my question does not arise out of this. The first part of the question is about the money to be provided to each State under the Five Year Plan. Therefore, my question

**Mr Speaker.** So, what has not been provided for can be asked? The hon Member is going to what has not been provided.

**Shrimati Tarkeshwari Sinha:** My question has been answered.

**Shri Nagi Reddy:** It comes out of the amount of allotment. I want to know whether it is a fact that 2 per cent and less than 2 per cent is allotted to a large and important State.

**Mr Speaker:** The hon Member must read both parts of the question. One hon Member tabled a question asking for what amount has been allotted, and not why less than a certain amount has been allotted. The hon Member instead of putting a question himself catches hold of a question which some other Member has put and puts a supplementary. If he is interested let him come forward with a question of his own and get the proper reply.

**Shrimati Tarkeshwari Sinha:** My question has not been replied.

**Shri Feroze Gandhi.** Has the attention of the Minister for Planning been drawn to a statement issued by Dr Sampurnanand, Chief Minister of Uttar Pradesh, wherein he has stated—he has repeated that statement twice—that the grant to Uttar Pradesh

has been substantially deducted or the Central Government intend to deduct it? The hon. Parliamentary Secretary has just now answered that there is no intention of deducting any amount from the original amount of Rs. 32.8 crores. Is that the position?

**The Deputy Minister of Planning (Shri S. N. Mishra):** Since there is so much of anxiety on the part of hon. Members, I would like to give some relevant figures. In this case the total Plan for U.P. in the year 1957-58 came to Rs. 52.8 crores, and the Planning Commission gave an indication in discussing with the State Government that the central assistance to be made available to the State Government would come up to about Rs. 32.8 crores, so that the balance resources to be made available by the State would come up to Rs. 20 crores. Later on the Finance Ministry indicated a certain figure which was of the order of about Rs. 24 crores. After some discussion here we came to a figure of Rs. 26 crores or so. That is the figure which is probably understood in the present context, but we want to stand by our assurances of going up to Rs. 32 crores if the expenditure in Uttar Pradesh justifies any increase in this amount of Rs. 26 crores.

**Shrimati Tarkeshwari Sinha:** Sir, I asked one question and the hon. Minister was about to reply. Meanwhile another hon. Member got up and asked some other question and my question still remains unanswered. Will you kindly request the Minister to reply my question?

**Mr. Speaker:** Let her repeat the question.

**Shrimati Tarkeshwari Sinha:** One year of the Second Five Year Plan has passed. The question is about the aid to be provided to the State Governments. I wanted to know what amount was provided for and how much of that amount was not spent in the first year of the Second Plan.

**Mr. Speaker:** I thought that it does not arise out of this question.

**Shri S. N. Mishra:** Since the report is coming very soon, I would ask the hon. Member to await it.

**Shri C. D. Pande:** The Parliamentary Secretary just now said that grants are made from year to year. Because the grants are made in relation to certain plans or schemes in the States, if those schemes are sanctioned, may I know where is the question of granting money from year to year? The money should be granted in relation to certain schemes and not from year to year.

**Mr. Speaker:** The hon. Member is referring to a matter of policy. This matter was discussed. The Plan as a whole is for five years and from year to year allotments are made.

**Shri Nagi Reddy:** May I ask one question?

**Mr. Speaker:** Order, order. Let hon. Members first of all dispose of the question that has already been put. Does the hon. Minister desire to answer that question?

**The Minister of Labour and Employment and Planning (Shri Nanda):** The schemes are for a five year period, but they make progress at different rates in the course of the five years. Therefore, the expenditure on a scheme in a particular year is related to the central assistance also. Therefore, that also is spread over a period of five years.

#### Vinay Nagar Colony

\*1252. **Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 645 on the 30th May, 1957, in respect of the Vinay Nagar Colony and state:

(a) whether the investigation has been completed; and

(b) if so, the result thereof?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) Yes, Sir.